

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 22 & 24 OF 2014

Dated : 12th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 22 of 2014 &
I.A. No. 33 of 2014**

Madhya Gujarat Vij Co. Ltd. ... Appellant(s)

Versus

**Ankur Scientific Energy Technologies
Pvt. Ltd. & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Ms. Suparna Srivastava with
Mr. S.R. Pandey (Rep.) for GERC**

**Appeal No. 24 of 2014
&
IA No. 32 of 2014**

Paschim Gujarat Vij Co. Ltd. & Ors. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission
& Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav for R.2
Ms. Suparna Srivasatava
Mr. S.R. Pandey (Rep.) for R.1**

ORDER

We have heard the learned counsel for the parties. The learned counsel for the Respondent is directed to file his Written Submissions on or before 25.09.2014 after serving copy on the other side.

Post the matter for further submissions on **08.10.2014 at 12.30 P.M.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson